

**GOVERNMENT OF INDIA  
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES  
LOK SABHA**

UNSTARRED QUESTION NO:134  
ANSWERED ON:02.07.2009  
REVIVAL OF CLOSED SICK HEAVY INDUSTRIES  
Haque Shri Sk. Saidul

**Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:**

- (a) whether the Government proposes to revive closed / sick Public Sector Heavy Industries in the country;
- (b) if so, whether there is any revival proposal of Mining and Allied Machinery Corporation Limited (MAMC) of Durgapur in Joint Venture with Coal India Ltd. and Damodar Valley corporation; and
- (c) if so, the details thereof?

**Answer**

MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI VILASRAO DESHMUKH)

(a) So far as Public Sector Enterprises (PSEs) under the Department of Heavy Industry are concerned, Board for Reconstruction of Public Sector Enterprises (BRPSE) is making recommendations on revival and future of the PSEs. Based on recommendations of BRPSE Government has approved implementation of revival / restructuring packages in case of 15 PSEs.

(b)&(c) The revival of the MAMC (In liquidation) in the form of taking over the assets of the company by a Consortium consisting of Coal India Limited (CIL), Damodar Valley Corporation (DVC) and Bharat Earth Movers Limited (BEML) is under consideration subject to the permission by the High Court of Calcutta.

On 16.5.2002 winding up order of MAMC was passed and the Official Liquidator was appointed by the High Court of Calcutta to auction the assets of the company. The assets of the company were to be auctioned on 5th October, 2007, but CIL and DVC moved an application seeking permission for the takeover of the company. The High Court, Calcutta accepted an application moved by both CIL and DVC to takeover and granted time of 14 weeks for due diligence. The Court has periodically extended the time limit for filing a reply.

Meanwhile BEML had joined CIL and DVC as the lead partner in the consortium.